

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.63/BB/ 2017	-	For compliance of office objections raised by Registry	230/232	Greenpiece Projects Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Shri Ratakonda Murali

SUDHAKAR G
9741522622

ORDER

PCS for petitioner is present. He reported he has complied the objections raised by the registry. He reported he has filed all necessary documents seeking for dispensation, meeting of shareholders and creditors. List it for consideration 28.09.2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)